

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject: Sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir and Ladakh from 29th January, 2024 to 30th March, 2024 or until further orders.

ORDER

No: 71/2024/RG

Dated: 25.01.2024

In supersession of all previous orders on the subject, Hon'ble the Chief Justice has been pleased to issue the sitting Roster of Hon'ble Judges in both Wings of the High Court of Jammu & Kashmir and Ladakh from 29th January, 2024 to 30th March, 2024, or until further orders:

From 29th January, 2024 to 30th March, 2024

Jammu Wing	Srinagar Wing
Hon'ble the Chief Justice (To be notified later)	Hon'ble the Chief Justice (To be notified later)
Hon'ble Mr. Justice Tashi Rabstan	Hon'ble Mr. Justice Atul Sreedharan
Hon'ble Mr. Justice Sanjeev Kumar	Hon'ble Mr. Justice Rajnesh Oswal
Hon'ble Ms. Justice Sindhu Sharma	Hon'ble Mr. Justice Vinod Chatterji Koul
Hon'ble Mr. Justice Sanjay Dhar	Hon'ble Mr. Hon'ble Mr Justice Rahul Bharti
Hon'ble Mr. Justice Puneet Gupta	Hon'ble Ms. Justice Moksha Khajuria Kazmi
Hon'ble Mr. Justice Javed Iqbal Wani	Hon'ble Mr. Justice Wasim Sadiq Nargal
Hon'ble Mr. Justice Mohd. Akram Chowdhary	Hon'ble Mr. Justice Rajesh Sekhri.

By Order.


25.01.24,
(Shahzad Azeem)
Registrar General

No: 1745-65 /RG/GS

Dated: 25.01.2024

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Registrar Rules, High Court of J&K and Ladakh, Jammu
5. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
.....for information.
6. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu
.....for information and necessary action.
7. In-charge NIC for uploading the same on the official website of High Court of J&K and Ladakh.
8. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.


25.01.24,
Registrar General